

4. By the end of 9th Five Year Plan, it is planned to provide telephone on demand and connect exchanges by reliable media to bring Assam comparable with most other states of the country. ,

Female Prisoners in Jails

605. PROF. RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise figures of female under trial prisoners kept in Jail with period range of such detention;

(b) whether Government have framed any rules or asked State Governments to form uniform rules on the subject; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Available information is given in the enclosed statement. (See below)

(b) and (c) 'Prisons' being a State subject, it is primarily for the State Governments to deal with any matter relating to the administration of prisons in accordance with the provisions of relevant rules, regulations and jail manuals.

8.	Karnataka	148
9.	Kerala	94
10.	Madhya Pradesh	385
11.	Maharashtra	471
12.	Orissa	139
13.	Punjab	232
14.	Rajasthan	119
15.	Tamil Nadu	279
16.	Uttar Pradesh	464
17.	West Bengal	416
18.	Arunachal Pradesh	.- 2
19.	Assam	74
20.	Manipur	19
21.	Meghalaya	2
22.	Mizoram	45
23.	Nagaland	6
24.	Sikkim	1
25.	Tripura	9
26.	Delhi	315
27.	A & N Islands	2
28.	Chandigarh	9
29.	Dadra & Nagar Haveli	—
30.	Daman & Diu	—
31.	Lakshadweep	—
32.	Pondicherry	2
TOTAL:		4464

Statement

Annexure

Number of Women undertrials as on 30-6-1996

S1. No.	Name of State/UT	Number of undertrials
1.	Andhra Pradesh	392
2.	Bihar	568
3.	Goa	1
4.	Gujarat Haryana	121
5.	Himachal Pradesh	136
6.		8
7.	Jammu & Kashmir	5

Statistics relating to the period of detention are not yet maintained by the Central Government.

Target for Providing Village Public Telephone in Gujarat

606. SHRI AHMED PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the target planned by Government to provide village public telephones in Gujarat during the current financial year with details thereof;

(b) to what extent the target have been achieved so far as on date; and